102

Written Answers

_1				 			2	3
Sreenivasan A.L.							·	9.98
S. Sundaram Chettiar					•	•		3.86
Visaynairmala G.		•						3.72
Venugopal T. P.					•		- -	r. 3 6
V.S.R. Swamy .			•			٠.		2.04
Balasubramaniam S.P.							7.48	0.02
Jamuna •	•	•		•			1.52	0.71
Joy K.J.				•		•	0.18	2.17
Jayamalini				•	•	•	1.66	. 0.16
Kaimal P.K.	•			•			6.46	
Rama Arangannal						•		4.88
R.S. Somnathan					•		0.04	1.25
Biswajit Chatterjee					-	,	28.1	1.89
Suchitra Sen .				•			1.75	

Tax concessions to small scale industry

2473-A. SHRI JERLIE E. TARIANG: Will the Minister of FINANCE be pleased to state.

- (a) whether it is a fact that the Economic Administration Reforms Commission had made recommendations for various tax concessions to the small scale industry; and
- (b) if so, what are the details in this regard and what action Government have taken thereon so far?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) Yes, Sir. The Economic Administration Commission have made certain recommendations for tax concessions to the small scale industries in Report No. 30.

(b) A Statement showing main recommendations observations of the **EARC** with regard to Direct Taxes and Central Excise duties and action taken thereon is enclosed.

Statement

Recommendation of Economic Administration Reforms Commission with regard to Direct Taxen	on Action Taker
1	2

^{1.} Section 80L of the Income tax Act should provide for excmptior of income arising from investments in small scale enterprises. The general limit of Rs. 7,000/- for deduction under this section be raised to Rs. 12,000/- specify ing Rs. 5,000/- as reserved for income from samll scale enterprises only.

Recommendations are under corsideration in consulatation with Ministry of Industry & Company Affairs.

2

- 2. The tax concessions under section 80L as in (1) above should be available not only to industries as under stood in common parlance but also to other activities such as transport construction and technological consultancy.
- .g. The deduction under section 80L in respect of income from small scale units should be extended to cover all non-corporate tax payers.
- 4. A softer tax treatment should be given to the small scale companies engaged in industry, transport, construction or technological consultancy.
- 5. In addition to the existing tax concessions for investment in financial assets or in plant and mechinery, a special exemption upto Rs. 5 lakhs under the Wealth-tax Act should be provided exclusively to cover investments in small scale units in the form of plant and machinery ir cluding vehicles in the case of transport unit.

Observation with recard to Central Excise duties.

1. Differential tax tion in the shape of excise concessions has The Commission have made only a been extended to this sector. These efforts, however, have not met with the same degree of success in different parts the country. Not have they removed the basic weakness of the small sector. We believe that there is considerable scope for more effective and Positive measures.

general recommendation regarding the scope for more effective and Positive measures of as sistance to small scale units by way of excise concessions.

As Part of the 1985 Budget proposals, the Cut-off limit for the perpose of eligibility to the small scale xeemption both as applica ble to specified groups of commodities and in respect of T. I. 68 goods has been raised to Rs. 75

बिहार में सहायक उद्योगों की स्थापना

@2473(ख). श्री जगदम्बी प्रसाद यादव: क्या वित्त मंत्री यह वताने की कृता करेंगे कि:

(क) क्या सरकार बिहार में सरकारी क्षेत्र के भारी उद्योगों के सहायक उद्योग स्थापित करने के लिये स्कीम शुरू करने का विचार रखती है; ग्रौर

@Previously Unstarred Question 2201, transferred from the 19th August, 1985.

(ख) यदि हां, तो उसका ब्यौ^{रा}

वित संव्रालय में राज्य संवी (श्री जन(र्दन पजारी) : (क) ग्रौर (ख) सदस्य का सम्भवतः माननीय सहायक उद्योगों से हैं । सहायक उद्योगो के विकास की नीति केन्द्रीय सरकारी उद्यमों में प्रचलित है। बिहार सहित उद्यमों में सहायक उद्योग-विकास का ब्यौरा "लोक उद्यम सर्वेक्षण 1983-84" के **खंड-1** में पुष्ठ 323 से 340 तक दिया गया है, जिसे 15 मार्च, 1985 को सभा -पटल पर रखा गया था।